## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER

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PETITION NUMBER

: CP/62/(IB)/2017

NAME OF THE PETITIONER(S)

: VIJAYA R VAKHARIA

NAME OF THE RESPONDENT(S)

: RAYALA CORPORATION PVT LTD

**UNDER SECTION** 

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

D P.H. ARVIND PANDERN

Pedidi onen

SENTOR COUNSEL

gar Harishankan moni

## ORDER

Counsel for both the parties present. Counsel for the Corporate Debtor is directed to file a reply before the next date of hearing. The matter is posted for arguments. Put up on **08.02.2018** at **10.30** AM.

(CH.MOHD SHARIEF TARIQ)

MEMBER (JUDICIAL)